

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 943 of 2019

IN THE MATTER OF:

Shri Swwapnil Bhingardevay **...Appellant**

Vs

M/s Khandoba Prasanna Sakharkar Khana Ltd. & Ors. **....Respondents**

Present:

For Appellant: Mr. K. Dutta, Sr. Advocate along with Mr. Murari Kumar, Mr. Achint Kumar, Advocates

For Respondents: Mr. C.S. Ritesh Mahajan, Advocate for Respondent No. 2.

Mr. Ajay K. Jain and Mr. Atanu Mukherjee, Advocate for Respondent No. 3

Mr. Prasant S. Kenjale, and Ms. Nandini Aishwarya, Advocates for Respondent No. 4.

Mr. Shikhil Suri, Mr. Shiv Kumar Suri, Mr. Shiv Kumar Suri, Ms. Shilpa Saini, Advocates for Respondent No. 5

Mr. Jeetendra Palande, RP.

ORDER

16.01.2020 Due to paucity of time, the matter could not be taken up.

List the Appeal in 'Orders' category on **6th February, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)